

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.444/2002

Tuesday this the 16th day of July, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. K.Sasindran, Mangalath House,  
Thutheeyoor, Kakkad PO  
Kochi.30 Extra Departmental Mailman,  
Head Record Office,  
Ernakulam Division.
2. T.P.Lalithakumari, Anizham  
Thaloodil House, Irimbanam PO  
Tripunithura Extra Departmental  
Mailman, Head Record Office,  
Ernakulam Division.
3. M.P.Ramesan, Mannazhathparambil House,  
Eroor (West PO) Tripunithura  
Extra Departmental Mailman,  
Head Record Office, Ernakulam Divn.
4. V.K.Anatharajan, Velikkathara,  
Nayarambalam PO,  
Extra Departmental Mailman,  
Head Record Office, Ernakulam Divn.
5. K.B.Radhakrishnan, Kandathilparambil  
House, Anandapuram, Combara Kochi.18  
Extra Departmental Mailman,  
Head Record Office, Ernakulam Divn.
6. P.R.Aravindaksha Panicker,  
Pavana, Thaiparambu House,  
Valluvally,  
Koonammavu, PO Extra Departmental  
Mailman, Head Record Office,  
Ernakulam Division.

...Applicants

(By Advocate M/s Sukumaran & Usha)

V.

1. Union of India, rep. by its  
Secretary to Government  
Ministry of Communications Deptt.  
of posts, Dak Bhavan, Sansad Marg,  
New Delhi.1.
2. The Chief Postmaster General,  
Kerala Circle, Trivandrum.33.
3. The Postmaster General,  
Central Region, Cochin.16.
4. The Senior Supdt.of RMS  
Ernakulam Division, Cochin.

...Respondent

(By Advocate Mr.C.Rajendran, SCGSC)

Contd....

The application having been heard on 16.7.2002, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

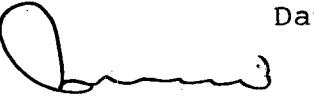
Applicants who are Extra Departmental Mailman working in the Head Record Office, Ernakulam Division have filed this application for a direction to the Respondents 1 to 3 to take steps for filling up the existing vacancies in the cadre of Class IV (Group D) in Ernakulam Division and to promote the applicants to any of the existing vacancies.

2. When the application came up for hearing Shri C.Rajendran, SCGSC under instructions from the official respondents stated that steps have been taken for making recruitment to the vacancies in Group D cadre for the years 2000 and 2001 vide order No.Retctt/4-5/2001 dated 5.7.2002 and that for the vacancies of the year 2002 recruitment action would be taken shortly.

3. Taking note of the above submission made by the learned counsel for the respondents that the existing vacancies of Group D would be filled up without further delay, the application is disposed of directing the respondents to keep up their undertaking and to make recruitment to Group D posts in the Ernakulam Division considering the applicants in accordance with the rules.

No costs.

Dated the 16th day of July, 2002

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

(s)

  
A.V. HARIDASAN  
VICE CHAIRMAN

A P P E N D I X

Applicants' Annexures:

1. A-1: True copy of the Appointment Order dt.28.8.1989 issued by the Head Record Officer, RMS 'EK' DN., Cochin-16.
2. A-2: True copy of the representation submitted to the Postmaster General Central Region in August, 2001.

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18.7.02